CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: GWALIOR

Civil Contempt Petition No.202/00037/2019

(in OA 202/00469/2017)

Gwalior, this Wednesday, the 15th day of May, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Naresh Nagariya, S/o Shri Ram Gopal Nagariya, aged 35 years, Occupation Service Daily Wager, Group D Post, R/o Ganpat Gali, Uttampura, Morena (M.P.) Pin Code 476001, Mobile Number: 9406969331.
- 2. Saiyad Nazir Ali, S/o Shri Sayed Irshad Ali, Aged 32 years, Occupation Service Daily Wager, Group D Post, R/o Gospura No.2, Hazira Gwalior (M.P.) 474001.
- 3. Sunil Kumar, S/o Shri Munnalal, Aged 33 years, Occupation Service Daily Wager, Group D Post, R/o Gwalior Fort, Gwalior (M.P.) 474011.
- 4. Om Prakash Singh, S/o Shri Sobaran Singh, aged 51 years, Occupation Service Daily Wager, Group D Post, R/o Naya Santar, Morar, Gwalior (M.P.) 474006.
- 5. Jitendra Kushwa S/o Shri Rajendra Singh, aged 28 years, Occupation Service Daily Wager, Group D Post, R/o Tansen Nagar, Gwalior (M.P.) 474001.
- 6. Santosh Kumar Ahirwar, S/o Shri Ramesh Chandra Ahirwar, aged 28 years, Occupation Service Daily Wager, Group D Post, R/o Mandi ka Bazar, Kila Gate, Gwalior (M.P.).
- 7. Manoj Kumar Shakya, S/o Shri Ramesh Shakya, aged 38 years, Occupation Service Daily Wager, Group-D Post, R/o Nehru Colony, Thatipur, Gwalior (M.P.) 474001.
- 8. Narayan S/o Shri Ramcharan, aged 44 years, Occupation Service Daily Wager, Group D Post, R/o Durga Colony, Gadaipura, Gwalior (M.P.) -Petitioners

(By Advocate – Shri Nirmal Sharma)

Versus

- 1. Smt. Usha Sharma, Director General, Archeological Survey of India, Janpath, New Delhi 110001.
- 2. Shri Madan Singh Chauhan, Regional Director Central Zone, T.T. Nagar, Bhopal (M.P.) 462001.
- 3. Dr. Bhuvan Vikram, Superintendent Archeologist, Archeological Survey of India, Bhopal Zone, Bhopal (M.P) --Respondents 462001

ORDER (ORAL)

By Navin Tandon, AM.-

Learned counsel for the petitioners seeks to withdraw this Contempt Petition.

Accordingly, CCP is dismissed as withdrawn.

(Ramesh Singh Thakur) **Judicial Member**

(Navin Tandon) **Administrative Member**

am/-